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- (b) whether i I is also a fact that a sizable numb": of Railway Protection Force staff and other railway employees share the stolen property:
- (c) if so, the loss suffered by Government daring the last one year on this accouni;
- (d) whether any investigation has been made by Government into the matter; and
- (e) if so, the re Milt thereof and the steps taken by Government in this regard?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) No.

- (b) No.
- (c) L>;s suffer d by the Government during the last me year is as under:
 - (i) Booked :onsignment worth Rs. 85,647.
 - (ii) Railway Property worth Rs. 15^49-
- (d) Yes. E.i [1' ies were made by the Railway Protection Force,', the Govern-

Railway Po ice and the Commercial authorities

- (e) Farther investigation in the matter ng made and the Government has decided to take arious steps, such as :
 - (i) Strengthening of the Railway Protection Foi

Improve ieut of basis security arrangements;

Posting of senior police and Railway Protection Force Officers at Mughal Sarai:

- (iv) Enlisting the help and assistance of voluntary organisations and non official bodies:
- (v) Launching of an "Operation Mughal Sarai' from i-11-1970 when vigorous coordinated action will be taken to prevent thef i

ABOLITION OF SECOND GLASS ON RAH WAYS

5. DR. SALIG RAM:

SHRI RAJ1.NDRA PRATAP SIN-

SHRI ARJUN ARORA:

SHRI M. H. SAMUEL:

SHRI KRISHAN KANT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government propose toabolish Second Class on Railways; and
- (b) if so, the details of the decision that has been taken in this regard?

'THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) : (a)

(b) Does not arise.

MANUFACTURE OF SMALL CAR WITH FOREIGN COLLABORATION

6. SHRI M. K. **MOHTA** SHRI S. S. MARISWAMY SHRI LOKANATH MISRA SHRI BABUBHAI M. CHINAI SHRI INDER SINGH:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

- (a) whether it is a tan thai Fiat car manufacturers of Italy and Ford Motor Company <>" the U.S.A. have offered their terms.of collaboration to the Government of India lor the manufacture of small car; and
 - (b) if so, what are the details thereof T

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE LOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b) M/s. Fiat of Italy and M/s. Ford Motor Company 01' U.S.A. have shown interest in offering collabo te manufacture of cars in the proposed public sector project. They have been requested to send their detailed proposals by the 30th November, 1970. These are awni ted.

B. I.C. ENQjJir.Y REPORT

7. DR. SALIG RAM:

SHRI RAJENDRA PRATAP SIN-HA:

SHRI ARJUN ARORA:

SHRI M. H. SAMUEL:

SHRI KRISHAN KANT:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

- (a) whether the attention of the Central Government has been drawn to the various observations made by Justice Sarjoo Prasad in the B.I.C. Enquiry Report; and
- SO, what is Government's reaction thereto?

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THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DE-VELOPMENT AND INTERNAL TRADE **MINISTRY** (SHRI M. R. KRISHNA): (a) and (b) On consideration of the Report of the Investigating Authority consisting of Shri Sarjoo Prasad Singh, on the affairs of the British India Corporation, directives have been issued to the Industrial undertaking in exercise of the powers vested in the Central Government under section 16 of the Industries (Development and Regulation) Act, 1951. A detailed statement in this regard attaching a copy of the directives issued wis laid on the Table of the House in answer to Starred Question No. 161 on 3rd A'lguU, 1970.

रेलवे में अस्थायी स्टेशन मास्टर. सहायक स्टेशन मास्टर और गार्ड आदि

 श्री मृत्दर सिंह पंडारी : भी जगदम्बी प्रसाद यादव : श्री प्रेम मनोहर : भी ना० कृ० शेखवलकर :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) भारतीय रेलवे के प्रत्येक डिबीजन में अस्थायी स्टेशन मास्टरों, सहायक स्टेशन मास्टरों, गाडों, टिकट चैकरों और बुकिंग क्लकों की संख्या कितनी-कितनी है ;
- (ख) उनमें ऐसे कितने हैं जिनका सेवा-काल 10 वर्ष से भी अधिक का है; और
- (ग) अस्थायी कर्मचारियों की स्थायी बनाने के लिए अब तक उठाये गये पग, उनके परिणाम और भावी योजना क्या है ?

of [S.Ms', A.S. M's, GUARDS ETC., HOLDING TEMPORARY POSTS IRAILWAYS

8. SHRI SUNDAR SINGH BHAN-DARI

SHRI J. P. YADAV : SHRI PREM MANOHAR: SHRI N. K. SHEJWALKAR:

Will Minister of RAILWAYS be pleased to state:

(a) what is the number of Station Masters, Assistant Station Masters, Guards,

Ticket-checkers and Booking Clerks res* pectively who are holding temporary post* in each Division of the Indian Railways;

to Ouestions

- (b) what is the number out of them who have put in more than ten years' Service; and
- (c) what steps have so far been taken to confirm the temporary employees and what is the outcome thereof and what are the future plans in this regard?]

रेल मंत्री (श्रीगुलजारी लाल नन्दा) : (क) से (ग) सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी।

t[THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.]

निम्न आय वाले व्यक्तियों के लिए निःश्लक न्यायिक सलाह

9. भी ना० इतः शेजवलकर : भी निरंजन वर्मा : श्री सुन्दर सिंह मंद्रारी : भी प्रेम मनोहर:

क्या विधि तथा समाज कल्याण मंत्री यह वताने की क्रवा करेंगे कि :

- (क) क्या यह सच है कि अलग-अलग उच्च न्यायालयों में एडवोकेटों का शुल्क अलग-अलग है :
- (ख) क्या उनके शुल्कों में एकरूपता लाने की कोई योजना सरकार के विचाराधीन है ;
- (ग) यदि हां, तो उसका ब्यौरा क्या है और यदि नहीं, तो उसके क्या कारण हैं;
- (घ) जिन व्यक्तियों की वार्षिक आय 3600 रुपये से कम है क्या सरकार उनके लिए नि:शुल्क अथवा मितव्ययी न्यायिक सलाह की व्यवस्था करने का विचार रखती है; और
- (ङ) यदि नहीं, तो उसके क्या कारण